

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**ORIGINAL APPLICATION No. 247 OF 2024 (SZ)  
[Earlier, OA No. 719 of 2024 (PB)]**

**IN THE MATTER OF:**

Suo Moto matter in respect of news item appearing in News meter Network dated 09.05.2024 titled "Citizen Journalism: Illegal construction on Ameenpur Lake in Sangareddy led to pollution from industrial waste".

**AND**

MoEF&CC,  
Through Regional Office,  
Deputy Director General of Forests (C),  
Bangalore and Ors.

..... Respondent (s)

**REPORT OF THE TELANGANA POLLUTION CONTROL BOARD (R2)**

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**Place: Hyderabad**

**Date: 27.01.2025.**



**COUNSEL FOR RESPONDENT No. 2**



①

**Report of the Telangana Pollution Control Board (Respondent No.2) in OA No. 247 of 2024 [Earlier 719 of 2024(PB)] registered Suo Motu by the Hon'ble NGT, Principal Bench, New Delhi based on the News item titled "Citizen Journalism illegal construction on Ameenpur Lake in Sangareddy led to pollution from industrial waste" appearing in News Meter dated 09.05.2024.**

It is to submit that an Original Application was registered Suo Motu by the Hon'ble NGT, Principal Bench, New Delhi vide OA No. 719 of 2024 based on the News item titled "Citizen Journalism illegal construction on Ameenpur Lake in Sangareddy led to pollution from industrial waste" appearing in News Meter dated 09.05.2024. The application was regarding the joining of industrial waste water from the upstream industries and sewage from the upstream residential colonies which in turn polluting the Ameenpur Lake and also regarding the construction of residential apartments by M/s. Aaditri Properties in the buffer zone of Ameenpur lake by blocking the outflow channels. The Hon'ble NGT, Delhi directed the Board to file the response and transferred the case to Hon'ble NGT, Chennai where the suo motu application was registered vide OA No.247 of 2024 and directed the Board to file a report before the next hearing dated i.e., on 06.11.2024.

The Hon'ble NGT, Chennai held the hearing on 06.11.2024 and directed that the Board to file a comprehensive report, as it does not mention the action have been taken for the violation on the part of the HMWSSB for polluting the lake.

**In this regard, the following is submitted;**

1. The Board is regularly monitoring the water quality in Ameenpur Lake under National Water Monitoring Programme and the latest samples were collected in Nov'24 and Dec'24. As per the analysis report, the water quality is falling under Class-D of CPCB water quality criteria i.e., suitable for propagation of wildlife and fisheries. The analysis reports are as follows: **ANNEXURE-I**.

S. No.	Parameter	Units	Results of Nov'24		Results of Dec'24	
			D/s	U/s	D/s	U/s
1	pH		7.84	8.51	8.34	8.59

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2	E. Conductivity	µmhos/cm	1191	1068	1300	1269
3	Total Suspended Solids (TSS)	mg/L	15	13	12	10
4	Total Dissolved Solids (TDS)	mg/L	716	659	756	742
5	Chemical Oxygen Demand (COD)	mg/L	31	28	32	27
6	Biological Oxygen Demand (BOD)	mg/L	3.3	3.1	3.5	3.2
7	Dissolved Oxygen (DO)	mg/L	6.4	6.7	6.2	6.8
8	Total Alkalinity as CaCO <sub>3</sub>	mg/L	244	216	272	248
9	Total Hardness as CaCO <sub>3</sub>	mg/L	368	312	404	352
10	Calcium as Ca <sup>2+</sup>	mg/L	78	67	84	75
11	Magnesium as Mg <sup>2+</sup>	mg/L	42	35	47	40
12	Chlorides as Cl <sup>-</sup>	mg/L	192	152	214	196
13	Sulphates as SO <sub>4</sub> <sup>2-</sup>	mg/L	39	31	43	37
14	Nitrates as NO <sub>3</sub> <sup>-</sup>	mg/L	32	25	38	29
15	Sodium as Na <sup>+</sup>	mg/L	60	53	71	64
16	Potassium as K <sup>+</sup>	mg/L	7	6	8	7
17	Fluoride as F <sup>-</sup>	mg/L	0.22	0.18	0.26	0.21
18	Percent Sodium (%Na)	%(Meq/L)	25.61	26.41	27.06	27.70
19	Sodium Absorption Ratio (SAR)	Meq/L	1.36	1.30	1.53	1.48
20	Total Coliform	MPN/100ml	70	49	63	58
21	Fecal Coliform	MPN/100ml	5.5	3.7	5.6	4.0
22	Free Ammonia	mg/L	BDL	BDL	BDL	BDL
23	Boron	mg/L	BDL	BDL	BDL	BDL
<b>Class of water body as per CPCB Water Quality Criteria</b>			<b>"D"</b>	<b>"D"</b>	<b>"D"</b>	<b>"D"</b>
<b>Note:</b> U/s- Upstream of Ameenpur Lake D/s- Downstream of Ameenpur Lake BDL-Below Detectable Limit						

2. Earlier, the Board addressed a letter dated 01.11.2024 to the Commissioner, Ameenpur Municipality, Ameenpur (V), Sangareddy(D) directing to provide temporary arrangement to divert the sewage joining into the lake to protect the lake from sewage contamination and submit long term proposals for treatment of sewage generated from all the residential colonies located upstream/ catchment area. The Ameenpur Municipality vide letter dt:27.11.2024 has submitted the proposals to the District Collector, Sangareddy for sanction of funds for laying of 1000mm diameter RCC pipeline for 5Km to divert the sewage entering the lake. **ANNEXURE-II**.

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colony

- All values are expressed in mg/l except pH.

The untreated sewage from the colonies upstream is entering the Lake. The monitoring reports indicate that the class of water body as per CPCB water classification is classified as Class-D i.e., Propagation of wild life and fisheries.

In obedience to the Hon'ble NGT hearing dated 06.11.2024 pertaining to the action taken by the TGPCB for the violation on the part of HMWS&SB for polluting the lake, the Board vide letter dated 11.11.2024 has requested the HMWS&SB to submit a plan of action within one month for construction of STP to prevent the discharge of untreated sewage entering into Ameenpur lake. However, the TGPCB has not received any plan of action from HMWS&SB regarding construction of STP. **ANNEXURE - III**

**Place: Sangareddy.**  
**Date: 27.01.2025.**

  
**ENVIRONMENTAL ENGINEER**  
*Environmental Engineer*  
T.G. Pollution Control Board  
Regional Office-1, SANGAREDDY

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3. Regarding the industry i.e., M/s. Hindustan Coca Cola located upstream of the lake, the Board is regularly monitoring the industry and issuing directions, if any violation is observed. The Board also collected samples from the drain in front of the industry on 29.11.2024 & 24.12.2024 and analysis reports are as follows:

S. No.	Parameter	Samples from the drain in front of the industry	
		Nov'24	Dec'24
1	pH	6.83	8.09
2	Total Suspended Solids (TSS)	37 mg/l	30 mg/l
3	Total Dissolved Solids (TDS)	1104 mg/l	1169 mg/l
4	Chemical Oxygen Demand (COD)	112 mg/l	104 mg/l
5	Biological Oxygen Demand (BOD)	17mg/l	16 mg/l
6	Oil & Grease	BDL	BDL

As per the above analysis reports, it is to submit that the drain contains untreated sewage water joining from the upstream colonies.

The Board also collected samples from the drains/feeder channels joining the lake from the upstream colonies which mostly carries untreated sewage from colonies and flood water during rainy season. The results are as follows:

S. No.	Parameter	Drain-A		Drain-B		Drain-C	
		Nov'24	Dec'24	Nov'24	Dec'24	Nov'24	Dec'24
1	pH	7.02	8.12	6.68	8.32	7.04	7.86
2	Total Suspended Solids (TSS)	28	25	46	28	35	32
3	Total Dissolved Solids (TDS)	1119	1372	1558	1670	1174	1068
4	Chemical Oxygen Demand (COD)	96	88	192	180	176	168
5	Biological Oxygen Demand (BOD)	15	13	28	26	24	23
6	Oil & Grease	BDL	BDL	BDL	BDL	BDL	BDL

**Note:**

**Drain A** - Sample collected from drain beside to Himani Springs, near Miyapur, Vediri TWP, Ameenpur which is joining Ameenpur lake

**Drain B** - Sample collected from drain joining Ameenpur lake from Ganesh nagar and partly from Srivani Nagar colony.

**Drain C** - Sample collected from drain joining Ameenpur lake from Sri Anurag

(5)

Annexure - I

TELANGANA POLLUTION CONTROL BOARD  
ZONAL LABORATORY: R.C.PURAM  
25-35/11, Tulasi Reddy Complex, R.C.Puram, Sangareddy District.

ANALYSIS REPORT

Sample Nos. 2024 – 11421 & 11422

- 1) Sample Description : Surface water samples collected in and around Ameenpur (V & M), Sangareddy District.
- 2) Sample Source  
2024-11421 : Sample collected from Downstream of Ameenpur Lake.  
2024-11422 : Sample collected from Upstream of Ameenpur Lake (near Sri Renuka Yellamma Temple, Srivani Nagar).
- 3) Sample Collected on : 29/11/2024
- 4) Sample Received on : 03/12/2024
- 5) Report issued on : 13/12/2024
- 6) Sample Collected by : EE, RO-I, Sangareddy

S. No.	Parameter	Units	Method No*	11421	11422
1	pH		4500-H <sup>+</sup> -B	7.84	8.51
2	E. Conductivity	µmhos/cm	2510-B	1191	1068
3	Total Suspended Solids (TSS)	mg/L	2540-D	15	13
4	Total Dissolved Solids (TDS)	mg/L	2540-C	716	659
5	Chemical Oxygen Demand (COD)	mg/L	5220-B	31	28
6	Biological Oxygen Demand (BOD)	mg/L	5210-B	3.3	3.1
7	Dissolved Oxygen (DO)	mg/L	4500-O C	6.4	6.7
8	Total Alkalinity as CaCO <sub>3</sub>	mg/L	2320-B	244	216
9	Total Hardness as CaCO <sub>3</sub>	mg/L	2340-C	368	312
10	Calcium as Ca <sup>2+</sup>	mg/L	3500-Ca B	78	67
11	Magnesium as Mg <sup>2+</sup>	mg/L	3500-Mg B	42	35
12	Chlorides as Cl <sup>-</sup>	mg/L	4500-Cl B	192	152
13	Sulphates as SO <sub>4</sub> <sup>-2</sup>	mg/L	4500-SO <sub>4</sub> <sup>-2</sup>	39	31
14	Nitrates as NO <sub>3</sub> <sup>-</sup>	mg/L	4500-B-NO <sub>3</sub> <sup>-</sup>	32	25
15	Sodium as Na <sup>+</sup>	mg/L	3500-Na B	60	53
16	Potassium as K <sup>+</sup>	mg/L	3500-K B	7	6
17	Fluoride as F <sup>-</sup>	mg/L	4500-F-C	0.22	0.18
18	Percent Sodium (%Na)	%(Meq/L)	-	25.61	26.41
19	Sodium Absorption Ratio (SAR)	Meq/L	-	1.36	1.30
20	Total Coliform	MPN/100ml	9221-B&D	70	49
21	Fecal Coliform	MPN/100ml	9221-C	5.5	3.7
22	Free Ammonia	mg/L	-	BDL	BDL
23	Boron	mg/L	4500-B,C	BDL	BDL
Class of water body as per CPCB Water Quality Criteria				'D'	'D'

\*Standard Methods for the examination of water & waste water APHA – 23<sup>rd</sup> edition.

Note:

- 1) Results are related to samples as received.  
2) All Values are expressed in mg/L except pH.  
BDL – Below Detectable Limit.

*Bebeke*  
13/12/24  
SENIOR ENVIRONMENTAL SCIENTIST

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ANNEXURE - I



TELANGANA POLLUTION CONTROL BOARD  
ZONAL LABORATORY: R.C.PURAM  
25-35/11, Tulasi Reddy Complex, R.C.Puram, Sangareddy District.

ANALYSIS REPORT

Sample Nos. 2024 – 11423 to 11426

- 1) Sample Description : Surface water samples from water bodies located in and around Ameenpur (V & M), Sangareddy District.
- 2) Sample Source :
  - 2024 – 11423 : Sample collected from Drain which is beside to Himani Springs, near Miyapur, Vediri TWP, Ameenpur which is joining into Ameenpur Lake.
  - 2024 – 11424 : Sample collected from Drain which is in front of M/s.Hindustan Coca cola Beverages Pvt Ltd., Sy No. 169, Ameenpur (V), Patancheru (M), Sangareddy (D).
  - 2024 – 11425 : Sample collected from inlet of Ameenpur Lake which is coming from Ganesh nagar and part from Srivani Nagar Colony.
  - 2024 – 11426 : Sample collected from inlet of Ameenpur Lake which is coming from Sai Anurag Colony.
- 3) Sample Collected on : 29/11/2024
- 4) Sample Received on : 03/12/2024
- 5) Report issued on : 13/12/2024
- 6) Sample collected by : EE, RO-I, Sangareddy

S.No.	Parameter	Method No*	Results			
			11423	11424	11425	11426
1	pH	4500-H <sup>+</sup> - B	7.02	6.83	6.68	7.04
2	Total Suspended Solids (TSS)	2540 - D	28	37	46	35
3	Total Dissolved Solids (TDS)	2540 - C	1119	1104	1558	1174
4	Chemical Oxygen Demand (COD)	5220 - B	96	112	192	176
5	Biological Oxygen Demand (BOD)	5210-B	15	17	28	24
6	Oil & Grease	5520-B,D	BDL	BDL	BDL	BDL

\*Standard Methods for the examination of water & waste water APHA – 23<sup>rd</sup> edition.

Note:

- 1) Results are related to samples as received.
- 2) All Values are expressed in mg/L except pH.

BDL – Below Detectable Limit.

*Leboka*  
13/12/24  
SENIOR ENVIRONMENTAL SCIENTIST



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**TELANGANA POLLUTION CONTROL BOARD**  
**ZONAL LABORATORY: R.C.PURAM**  
25-35/11, Tulasi Reddy Complex, R.C.Puram, Sangareddy District.

**ANALYSIS REPORT**

**Sample Nos. 2024 – 12306 & 12307**

- 1) Sample Description : Surface water samples from water bodies located in and around Ameenpur (V & M), Sangareddy District.
- 2) Sample Source  
2024-12306 : Sample collected from Downstream of Ameenpur Lake  
2024-12307 : Sample collected from Upstream of Ameenpur Lake (near Sri Renuka Yellamma Temple, Srivani Nagar.)
- 3) Sample Collected on : 24/12/2024
- 4) Sample Received on : 28/12/2024
- 5) Report issued on : 08/01/2025
- 6) Sample Collected by : EE, RO-I, Sangareddy

S.No.	Parameter	Units	Method No*	12306	12307
1	pH		4500-H <sup>+</sup> -B	8.34	8.59
2	E. Conductivity	µmhos/cm	2510-B	1300	1269
3	Total Suspended Solids (TSS)	mg/L	2540-D	12	10
4	Total Dissolved Solids (TDS)	mg/L	2540-C	756	742
5	Chemical Oxygen Demand (COD)	mg/L	5220-B	32	27
6	Biological Oxygen Demand (BOD)	mg/L	5210-B	3.5	3.2
7	Dissolved Oxygen (DO)	mg/L	4500-O C	6.2	6.8
8	Total Alkalinity as CaCO <sub>3</sub>	mg/L	2320-B	272	248
9	Total Hardness as CaCO <sub>3</sub>	mg/L	2340-C	404	352
10	Calcium as Ca <sup>2+</sup>	mg/L	3500-Ca B	84	75
11	Magnesium as Mg <sup>2+</sup>	mg/L	3500-Mg B	47	40
12	Chlorides as Cl <sup>-</sup>	mg/L	4500-Cl <sup>-</sup> B	214	196
13	Sulphates as SO <sub>4</sub> <sup>-2</sup>	mg/L	4500-SO <sub>4</sub> <sup>-2</sup>	43	37
14	Nitrates as NO <sub>3</sub> <sup>-</sup>	mg/L	4500-B-NO <sub>3</sub> <sup>-</sup>	38	29
15	Sodium as Na <sup>+</sup>	mg/L	3500-Na B	71	64
16	Potassium as K <sup>+</sup>	mg/L	3500-K B	8	7
17	Fluoride as F <sup>-</sup>	mg/L	4500-F <sup>-</sup> -C	0.26	0.21
18	Percent Sodium (%Na)	%(Meq/L)	-	27.06	27.70
19	Sodium Absorption Ratio (SAR)	Meq/L	-	1.53	1.48
20	Total Coliform	MPN/100ml	9221-B&D	63	58
21	Fecal Coliform	MPN/100ml	9221-C	5.6	4.0
22	Free Ammonia	mg/L	-	BDL	BDL
23	Boron	mg/L	4500-B,C	BDL	BDL
Class of water body as per CPCB Water Quality Criteria				D	D

\*Standard Methods for the examination of water & waste water APHA – 23<sup>rd</sup> edition.

Note:

- 1) Results are related to samples as received.
  - 2) All Values are expressed in mg/L except pH.
- BDL – Below Detectable Limit.

  
8/1/25  
**SENIOR ENVIRONMENTAL SCIENTIST**

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ANNEXURE - I



TELANGANA POLLUTION CONTROL BOARD  
ZONAL LABORATORY: R.C.PURAM  
25-35/11, Tulasi Reddy Complex, R.C.Puram, Sangareddy District.

ANALYSIS REPORT

Sample Nos. 2024 – 12308 to 12311

- 1) Sample Description : Surface water samples from water bodies located in and around Ameenpur (V & M), Sangareddy District.
- 2) Sample Source :
  - 2024 – 12308 : Sample collected from Drain which is beside to Himani Springs, near Miyapur, Veditri TWP, Ameenpur which is joining into Ameenpur Lake.
  - 2024 – 12309 : Sample collected from Drain which is in front of M/s.Hindustan Coca cola Beverages Pvt Ltd., Sy No. 169, Ameenpur (V), Patancheru(M), Sangareddy(D).
  - 2024 – 12310 : Sample collected from inlet of Ameenpur Lake which is coming from Ganesh nagar and part from Srivani Nagar Colony.
  - 2024 – 12311 : Sample collected from inlet of Ameenpur Lake which is coming from Sri Anurag Colony.
- 3) Sample Collected on : 24/12/2024
- 4) Sample Received on : 28/12/2024
- 5) Report issued on : 08/01/2025
- 6) Sample collected by : EE, RO-I, Sangareddy

S. No.	Parameter	Method No*	Results			
			12308	12309	12310	12311
1	pH	4500-H <sup>+</sup> - B	8.12	8.09	8.32	7.86
2	Total Suspended Solids (TSS)	2540 - D	25	30	28	32
3	Total Dissolved Solids (TDS)	2540 - C	1372	1169	1670	1068
4	Chemical Oxygen Demand (COD)	5220 - B	88	104	180	168
5	Biological Oxygen Demand (BOD)	5210-B	13	16	26	23
6	Oil & Grease	5520-B,D	BDL	BDL	BDL	BDL

\*Standard Methods for the examination of water & waste water APHA – 23<sup>rd</sup> edition.

Note:

- 1) Results are related to samples as received.
- 2) All Values are expressed in mg/L except pH.

BDL – Below Detectable Limit.

  
SENIOR ENVIRONMENTAL SCIENTIST

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ANNEXURE-II

MUNICIPALITY AMEENPUR :: SANGAREDDY DISTRICT  
Phone : 7032721170, Email: municipalityameenpur@gmail.com

From  
Smt. Jyothi Reddy.A,  
Municipal Commissioner,  
Municipality Ameenpur,  
Sangareddy.

To  
The District Collector & Magistrate,  
Sangareddy.

Letter No:14/MCA/E1/2024-25, Dt:27.11.2024.

Sir/Madam,

Sub: - Ameenpur Municipality- Request for Sanction of Funds to Divert  
sewerage Pollution from entering into Ameenpur Pedda cheruvu Lake -  
Requested- Reg.  
Ref: - 1. Cr.no.82/2024-25, Dt:30.10.2024.

\*\*\*\*\*

Adverting to the above subject cited it is submitted that the domestic/untreated sewage water from the adjacent colonies is entering into the Ameenpur lake causing water pollution and ecological imbalance.

In view of the above the A.E and Dy.EE has inspected the site and proposed for laying of 1000 mm dia RCC pipe line for 5 km to divert this pollution entering into the lake.

In the reference 1<sup>st</sup> cited the same has been discussed in the council and resolution has been made to request the government for sanctioning some grant for this work, as the municipal council has insufficient funds to take up this work.

Accordingly, an estimate has been prepared and worked out to 1500 Lakhs on current SSR rates 2024-25.

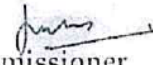
Hence the district collector Sangareddy is requested to accord administrative sanction and allot funds for laying of this pipeline under any relevant grant.

Thanking you,

Yours Sincerely,

Enclosers: -

- 1) Estimate
- 2) Site Plan

  
Commissioner

Ameenpur Municipality

27/11/24

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AMEENPUR MUNICIPALITY		
Laying of 1000mm dia UGD from Sunway Opus to Open Nala at Avanthika Apartments in Ameenpur Municipality		
GENERAL ABSTRACT		
S.No	Description of Item	Amount in Rs.
1	Laying of 1000mm dia UGD	116029118.00
	Estimated Contract Value	11,60,29,118.00
2	Provision towards NAC @ 0.1%	116029.00
3	Provision towards Labour cess @ 1%	1160291.00
4	Provision towards Seigniorage Charges including DMF & SMET Charges and Permit Fee	1531584.00
	Sub Total	118837022.00
5	Provision towards GST @ 18%.	21390664.00
6	Consutancy service charges for preparation of estimates and design at 1.0% (excl. GST)	1369144.00
7	Provision towards QC @ 1%	1160291.00
8	provision towards scrutiny charges	2320582.00
9	LS provision towards price variation and Unforseen Items	4922297.00
	Total Amount in Rs.	150000000.00
	Estimate cost in Lakhs	1500.00 Lakhs

Praveen  
By  
AE

(11)

**MUNICIPAL COUNCIL AMEENPUR SANGAREDDY DIST**

e-mail id:ameenpurmunicipality@gmail.com

From:  
The Commissioner,  
Ameenpur Municipality.

To:  
The District Collector & Magistrate  
Sangareddy District.

Letter No: MCA/E/ 21 /2024-25.

Dt: 4-11-2024.

Sir,

**Sub:-**Ameenpur Municipality – Sangareddy District Suo Motu Original Application No. 719 of 2024 based on the News item titled "Citizen Journalism illegal construction on Ameenpur Lake in Sangareddy led to pollution from industrial waste" appearing in News Meter dated 09.05.2024 Requested to take necessary action - transferred to the Southern Zonal Bench, Chennai OA is Listed on: 11.09.2024 Orders passed by the Hon'ble NGT, Chennai - Case Posted on: 06.11.2024 -Detailed Status Report on water Bodies encroachment, storm water and sewerage planning of Ameenpur Municipality- Detailed Report Submitted- Regarding.

- Ref:-**
1. OA No.719 of 2024 filed before the Honble NGT Chennai by the Human Rights and Consumer Protection cell represented by its chairman, Sri Thakur Rajkumar Singh, Serilingampally, Hyderabad.
  2. Order Dated 11.09.2024 of Hon'ble NGT Chennai in OA No. 719 of 2024.
  3. Lr.No.D1/2376/2024-25.by the District collector,Sangareddy, Dated: 18.10.2024.

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With reference 1<sup>st</sup> cited It is submitted that an O.A No.719 of 2024 is registered in the Hon'ble NGT Delhi and transferred to Hon'ble NGT Chennai and Case Posted on: 06.11.2024, regarding discharge of wastewater and illegal construction in the buffer Zone of the Ameenpur Lake in Sangareddy District.

During the inspection of the lake, it was observed that the Domestic sewage water from 3 sources.is being merged into the Lake causing water Contamination.

In this Connection it is to inform that Ameenpur Municipality has been submitted the following status report and action plan for conservation of water bodies.


**Action plan for Conservation of Water Bodies:**

**AMEENPUR PEDDA CHERUVU:**

1. The Govt has sanctioned the work for construction of STP (Sewerage Treatment Plant) with an amount of 116.08 Crores at Ameenpur Pedda Cheruvu and tender work is in progress, meanwhile for diversion of these sewage pipe lines to the nearest STP at Chandanagar is prepared for 5 Kms with 900mm Dia RCC pipeline with an estimate amount of Rs.15 Crores and is under administrative sanction, the work will be grounded within a short time.

Therefore, This is to submit that, the under signed fully aware of Environmental Protection Act 1990, Water Act (prevention and control of pollution) 1974 and time to time delivered orders of National Green Tribunal(NGT) regarding environmental protection and water body conservation.

Yours Faithfully,

  
Commissioner,  
Ameenpur Municipality.  
AT

Copy Submitted to

1. The Environmental Engineer, TSPCB, Sangareddy for favour of information.
2. The Commissioner and Director of Municipal Administration, Telangana for favour of information.
3. The Additional Collector(ULB), Sangareddy Dist. for favour of information.

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AMEENPUR MUNICIPALITY		
Laying of 900mm dia UGD from Sunway Opus to STP at Chandanagar in Ameenpur Municipality		
GENERAL ABSTRACT		
S.No	Description of Item	Amount in Rs.
1	Laying of 900mm dia UGD	116029118.00
	Estimated Contract Value	11,60,29,118.00
2	Provision towards NAC @ 0.1%	116029.00
3	Provision towards Labour cess @ 1%	1160291.00
4	Provision towards Seigniorage Charges including DMF & SMET Charges and Permit Fee	1531584.00
	Sub Total	118837022.00
5	Provision towards GST @ 18%	21390664.00
6	Consutancy service charges for preparation of estimates and design at 1.0% (excl. GST)	1369144.00
7	Provision towards QC @ 1%	1160291.00
8	provision towards scrutiny charges	2320582.00
9	LS provision towards price variation and Unforeseen Items	4922297.00
	Total Amount in Rs.	150000000.00
	Estimate cost in Lakhs	1500.00 Lakhs

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AMEENPUR MUNICIPALITY									
Laying of 900mm dia UGD from Sunway Opus to STP at Chandanagar in Ameenpur Municipality									
DETAILED ESTIMATION FOR STORM WATER DRAIN									
S No	Description	Nos	Measurements			Qty	Rate	Per	Amount
			I	R	n				
<b>A Total pipe length</b>									
	900mm dia RCC NP3 SWD	1 x 1	5150.0	2.10	3.50	37852.5			
			5150.0			37852.5	Cu		
			0			0	m		
<b>* Earth work Excavation up to 3.00m Depth as per design sheet</b>									
1	RBR-FNDN-1- (I-B-i) - In ordinary soils up to 3.00 Mts depth below GL by Mechanical means : Earthwork excavation in all kinds of soil for Pipe line trenches as per drawings and technical specifications including setting out, construction of shoring and bracing, removal of stumps and other deleterious material, dressing of sides and bottom as per Technical Specification 304 MoRTH and as directed by the departmental officer including protecting the existing utility services wherever it is possible during the execution and taking all precautionary measures in the restricted areas for laying sewer/water lines including diversion of traffic and backfilling in trenches with excavated suitable material and disposal of remaining earth upto a lead of 50 m, including all incidental and operational charges etc., complete for Pipe Lines by mechanical means.								
	% of the EWE Quantity up to 3.00m depth	1 x 1	37852.50	40%		15141.00	Cu	127.19	1 Cu m 1925784.00
2	RBR-FNDN-1- (I-A-i) In ordinary soils, up to 3.00 Mts depth below GL by Manual means: Earthwork excavation in all kinds of soil for Pipe line trenches as per drawings and technical specifications including setting out, construction of shoring and bracing, removal of stumps and other deleterious material, dressing of sides and bottom as per Technical Specification 305 MoRD / 304 MoRTH and as directed by the departmental officer including protecting the existing utility services wherever it is possible during the execution and taking all precautionary measures in the restricted areas for laying sewer/water pipe lines including diversion of traffic and backfilling in trenches with excavated suitable material and disposal of remaining earth upto a lead of 50 m.								
	% of the EWE Quantity	1 x 1	37852.50	10%		3785.25	Cu	473.32	1 Cu m 1791635.00
3	RBR-FNDN-1- (IV) - Hard rock (blasting prohibited) -up to 3.00Mts. below GL: Excavation in Hard Rock in habitant areas where conventional blasting can not be done for Pipe line trenches as per drawings and technical specifications including setting out, construction of shoring and bracing, removal of stumps and other deleterious material, dressing of sides and bottom as per Technical Specification 305 MoRD / 304 MoRTH and as directed by the departmental officer including protecting the existing utility services wherever it is possible during the execution and taking all precautionary measures in the restricted areas for laying sewer/water pipe lines including diversion of traffic and disposal of rock upto a lead of 50 m, including all incidental and operational charges etc., complete								
	% of the EWE Quantity	1 x 1	37852.50	50%		18926.25	Cu	1599.05	1 Cu m 30264020.00
4	BLD-CSTN-2-8 (16): Collection and Supply of Stone dust(2.36mm and below HBG stone Chips) less than 3mm and fines not more than 10% from approved quarry to work site and stacking at work site to Dept. gauge for pre measurements including cost and conveyance of all material and all labour charges etc. complete as per standard specifications, Clause 305.3.9 MORD & 304 MoRTH								
<b>b to provide bedding &amp; cushion to sewer pipe lines</b>									
	900mm dia RCC NP3 SWD	1 x 1	5150.0	2.10	0.15	1622.25			
	Deduct pipe volume								
						1622.25	Cu	1571.16	1 Cu m 2548814.00
5	Manufacture, supply and delivery of RCC Socket and Spigot Pipes conforming to B.I.S. 458/2003 ex-Factory, ( Rate per Meter of effective length) including Transportation but Excluding Central Excise Duty, Sales Tax & VAT etc. complete. Manufactured by using Sulphate resistant cement and Inlining with High Alumina cement.								
	900mm dia RCC NP3 SWD	1 x 1	5150.0			5150.00	Rm	10019.49	1 Rm t 51600374.00
			0			0	t		

6	Lowering the RCC S/S pipes carefully into the trenches laying them true to alignment and gradient, jointing with rubber rings and testing including filling with water with a water lead upto 500 meters including cost of rubber rings as per BIS No. 783/1985												
	900mm dia RCC NP3 SWD	1	x	1	5150.0	0	5150.00	Rm		849.84	1	Rm	4376676.00
7	BLD-CSTN-2-9 (17) : Filling with useful available excavated earth (excluding rock) in trenches, sides of foundations and basement with initial lead in layers not exceeding 15 cm thick, consolidating each deposited layer by watering and ramming including cost and conveyance of water to work site and all operational, incidental, labour charges, hire charges of T & P etc., complete for finished item of work. (APSS NO. 309)												
	900mm dia RCC NP3 SWD	1	x	1	5150.0	2 10 3.35	36230.25	Cu					
							-5821.56	Cu					
							30408.6	Cu		38.39	1	Cu	1167390.00
	Deduct pipe volume												
	900mm dia RCC NP3 SWD	-1	x	1	5150.0	3.14 0.36	-5821.56						
							-5821.56						
8	BLD-CSTN-3-1-29 a : Construction of circular Manholes as per type design using Brick Masonry in CM (1:3) with flyash Bricks in Cement Mortar ( 1:6 ) Prop; including CC (1:4:8) bed for foundation and of CC (1:2:4) prop; using 20mm HG metal for benching and channels, inside plastering 12mm tick in single coat of Portland slag CM (1:3) prop; and outside plastering 12mm thick in single coat of portland slag CM (1:3) prop; 12mm thick, the foundation concrete in CC (1:4:8) prop; using 40mm nominal size hard broken granite stone and supporting incoming pipes with concrete block / masonry wherever necessary including finishing the gap with CM (1:3) prop; on both the sides												
	<b>Manholes</b>				<b>172</b>								
	Manholes upto 2.5m depth	1	x	107			107	Nos		117447.54	1	No	12566867.00
	Manholes upto 3.5m depth	1	x	65			65	Nos		140937.05	1	No	9160908.00
	Earth Work Excavation Qty						37852.5						
	Stone dust Qty						1622.25						
	Earth filling						30408.6						
	Catchpits EWE						2809.71						
	Qty of Earth to be carted						8631.27	Cu					
								m					
9	Carting of surplus excavated rock/Soil within a lead of 5Km from the site to a distance suitable including loading charges, cost & conveyance, dumping labour charges and other incidental and operational charges etc., complete.												
	Qty of Earth to be excavated during road restoration						8631.27	Cu	72.60		1	Cu	626630.00
								m				m	
	<b>Total</b>												<b>11,60,29,118.00</b>

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(16) ANNEXURE-II  
**TELANGANA POLLUTION CONTROL BOARD**

Paryavarana Bhavan, A-3, Industrial Estate, Sanathnagar,  
Hyderabad – 500018. Phone: 040 – 23887500

Lr. No. 16/TGPCB/NGT-Chennai/Legal/2024-64

Date: 11-11-2024

To

**The Managing Director,  
HMWS&SB, Khairtabad,  
Hyderabad.**

Sir,

Sub: TGPCB – Legal – Hon'ble NGT, Chennai – OA No. 247 of 2024 [Earlier, OA No. 719 of 2024 (PB)] based on the News item titled "Citizen Journalism illegal construction on Ameenpur Lake in Sangareddy led to pollution from industrial waste" appearing in News Meter dated 09.05.2024 – Order dated 06.11.2024 -- Reg.

Ref: Hon'ble NGT, Chennai Order dated 06.11.2024.

\* \* \*

It is to submit that the Hon'ble NGT, Delhi registered a Suo Motu Original Application No. 719 of 2024 based on the News item titled "Citizen Journalism illegal construction on Ameenpur Lake in Sangareddy led to pollution from industrial waste" appearing in News Meter dated 09.05.2024.

The Hon'ble NGT, Delhi vide Order dated 03.07.2024 transferred the case to the Hon'ble NGT, Chennai, directing the Board to file report and posted the case to 11.09.2024. Further, during the hearing on 11.09.2024, the case was numbered as OA No. 247 of 2024 and posted for 06.11.2024.

The Board reviewed the issue in the Task Force Committee meeting held on 25.10.2024. During the meeting, the General Manager of HMWS&SB informed that, the Ameenpur Lake is receiving untreated sewage from Three (3) drains which are joining separately into the lake.

The HMWS&SB has proposed to install Sewage Treatment Plant (STP) of capacity 20 MLD for treatment of domestic wastewater receiving from residential area (one drain) for which they obtained administrative sanction under Amruth Scheme and proposed to go for tendering process. The Board has addressed letter dated 01.11.2024 to the HMWS&SB requesting to submit the action plan for construction of STP at Ameenpur Lake to treat the sewage generated from all the residential colonies located in upstream / catchment area to avoid joining of untreated domestic waste water into the lake.

In compliance, the TGPCB has filed its report dated 05.11.2024 before the Hon'ble Tribunal, Chennai.

The above case was heard on 06.11.2024 and the relevant extract of the order is as follows: -

"

**ORDER**

***1. As the issue relates to the Sanga Reddy District and the problem of untreated sewage from the residential area entering into Ameenpur Lake has***

*to be addressed, the Hyderabad Metropolitan Water Supply and Sewerage Board (HMWSSB) is a necessary party to this proceeding. Similarly, the District Collector – Sanga Reddy District is also a necessary party to this proceeding.*

*2. Hence, the HMWSSB and the District Collector – Sanga Reddy District are Suo Motu impleaded as additional Respondents No.6 and 7 respectively.*

*\*\*\*\*  
4. The Telangana SPCB has filed its report, which is not comprehensive, as it does not mention the action taken based on the complaint. The Telangana SPCB has only stated that the HMWSSB is in charge of laying UGS or treating the sewage. No action seems to have been taken for the violation on the part of the HMWSSB for polluting the lake.*

*5. The District Collector – Sanga Reddy District, who is the head of the Revenue Department, also should have taken care to protect the Ameenpur Lake. Let the District Collector – Sanga Reddy District also file a report after making an inspection and report the action taken by them.*

*6. The District Collector – Sanga Reddy District, Telangana SPCB, HMWSSB and the CPCB are directed to file their respective reports before the next date of hearing.*

*7. Post the matter on 28.01.2025”.*

The copy of above order is enclosed for kind information and necessary action.

It is requested to instruct the concerned to take necessary action and submit the report by 21.01.2025 to the Counsel for State of Telangana, Chennai (Smt.H.Yasmeen Ali, Advocate, mail ID: [advyasmeenali@gmail.com](mailto:advyasmeenali@gmail.com), [hyasmeenali@gmail.com](mailto:hyasmeenali@gmail.com); [yabaali1993@gmail.com](mailto:yabaali1993@gmail.com); Mobile No. 9840538580, 044-25344868, 044-47193095 / Ms. Niveditha, Junior to the Standing Counsel – 7358194677).

Further, the HMWS&SB is requested to submit the action plan to the Board for construction of STP to prevent the Ameenpur Lake from untreated sewage pollution and to submit progress report to the Board within one month (11.12.2024), so as to submit the same to the Hon'ble NGT.

Yours faithfully,  
Sd/-  
MEMBER SECRETARY

**Encl:** As above.

**Copy to:**

1. The JCEE, ZOs, Hyderabad and RC Puram for information and necessary action.
2. The SEE (TFs), Unit-IV & VI for information and necessary action.
3. The EE, ROs, Sangareddy & Medchal for information and necessary action.

// T.C.F.B.O //

*MMR*  
JOINT CHIEF ENVIRONMENTAL ENGINEER,  
TGPCB, HEAD-OFFICE, HYD.

Item No.04:-

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

(Through Video Conference)

**Original Application No.247 of 2024 (SZ)**

[Earlier O.A. No.719 of 2024 (PB)(LP)]

IN THE MATTER OF:

Suo Motu matter in respect of news item appearing in News Meter dated 09.05.2024 titled **"Citizen Journalism : Illegal construction on Ameenpur Lake in Sangareddy led to pollution from industrial waste"**



Central Pollution Control Board and Ors.

... Respondent(s)

**Date of hearing: 06.11.2024.**

**CORAM:**

**HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER**

**HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER**

For Applicant(s): Suo Motu.

For Respondent(s): Mrs. Revathi Manivannan for R1.  
Ms. Lavanya represented  
Mr. T. Sai Krishnan for R2.  
Mrs. P. Kavitha for R3.  
Ms. E. Nivedhitha represented  
Mrs. H. Yasmeen Ali for R4 to R7.

**ORDER**

1. As the issue relates to the Sanga Reddy District and the problem of untreated sewage from the residential area entering into Ameenpur Lake has to be addressed, the Hyderabad Metropolitan Water Supply and Sewerage Board (HMWSSB) is a necessary party to this proceeding. Similarly, the District Collector - Sanga Reddy District is also a necessary party to this proceeding.

2. Hence, the HMWSSB and the District Collector - Sanga Reddy District are Suo Motu impleaded as additional Respondents No.6 and 7 respectively.

3. Ms. E. Niveditha representing Mrs. H. Yasmeen Ali, the learned counsel accepts notice on behalf of Respondents No.6 and 7.

4. The Telangana SPCB has filed its report, which is not comprehensive, as it does not mention the action taken based on the complaint. The Telangana SPCB has only stated that the HMWSSB is in charge of laying UGS or treating the sewage. No action seems to have been taken for the violation on the part of the HMWSSB for polluting the lake.

5. The District Collector - Sanga Reddy District, who is the head of the Revenue Department, also should have taken care to protect the Ameenpur Lake. Let the District Collector - Sanga

Reddy District also file a report after making an inspection and report the action taken by them.

6. The District Collector - Sanga Reddy District, Telangana SPCB, HMWSSB and the CPCB are directed to file their respective reports before the next date of hearing.

7. Post the matter on 28.01.2025.

Sd/-

Smt. Justice Pushpa Sathyanarayana, JM

Sd/-

Dr. Satyagopal Korlapati, EM

O.A. No.247/2024 (SZ)  
06<sup>th</sup> November, 2024. Mn.



